

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
AHMEDABAD BENCH

O.A. No. 344/93  
T.A. No.

DATE OF DECISION 22-7-1993

Shri N.C. Pandit

Petitioner

Shri R.R. Tripathy

Advocate for the Petitioner(s)

Versus

Union of India and Others

Respondent

Shri A.S. Kothari

Advocate for the Respondent(s)

CORAM :

The Hon'ble Mr.

N.B. Patel

Vice Chairman.

The Hon'ble Mr.

V. Radhakrishnan

Member (A)

1. Whether Reporters of local papers may be allowed to see the Judgement ?
2. To be referred to the Reporter or not ?
3. Whether their Lordships wish to see the fair copy of the Judgement ?
4. Whether it needs to be circulated to other Benches of the Tribunal ?

NO

Naresh Chandra Pandit  
 SG-83 Railway Colony  
 Panch Limbdi  
 Mehsana

Applicant

Advocate Mr. R.R. Tripathy

Versus

1. Union of India  
 Notice to be served  
 through the General  
 Manager, W.Rly, Churchgate,  
 Bombay.

2. Divisional Railway Manager  
 Rajkot Division, W.Rly, Rajkot

3. Chief Signal And Telecommunication  
 Engineer, W.Rly. Churchgate Bombay

4. Chief Signal Engineer,  
 Western Railway, Churchgate  
 Bombay.

Respondents

Advocate Mr. A.S. Kothari

O R A L J U D G E M E N T

In

O.A. 344 of 1993

Date: 22-7-93

Per Hon'ble Shri N.B. Patel

Vice Chairman.

M.A. 382/93 is allowed. Two documents submitted therewith are taken on record as R-1 and R-2. M.A. stands disposed of.

R-2 shows that the transfer of the applicant to Hapa, which he was challenging, is cancelled. The application has therefore become infructuous and stands disposed of.

However, if there is any difficulty, it will be open to the applicant to move for revival of the original application. O.A. stands disposed of accordingly. No order as to costs.

  
(V. Radhakrishnan)  
Member (A)

  
(N.B. Patel)  
Vice Chairman.

\*AS.

CENTRAL ADMINISTRATIVE TRIBUNAL

AHMEDABAD BENCH

AHMEDABAD.

Application No. 081344/93 of 199

Transfer Application No. — Old writ Pet. No. —

C E R T I F I C A T E

Certified that no further action is required to be taken and the case is fit for consignment to the Record Room (Decided).

Dated : S-10-93

Countersigned : Amrit Singh 05/10/93

92 Section Officer/Court Officer D

Sign. of the Dealing Assistant.

5-10-93

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

AT AHMEDABAD BENCH

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**CAUSE TITLE**

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**NAMES OF THE PARTIES**

Sher N.C. Bandit

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